

(c) The Government has already opened a full fledged Mercantile Marine Department (under DG Shipping) at Kandla, and another at Jamnagar, Gujarat. The office at Kandla is headed by Principal Officer and the office at Jamnagar is headed by Surveyor-in-Charge. There is no need to locate another office of the DG (Shipping) at Gandhinagar or Surat.

(d) The offices of Mercantile Marine Department in Kandla and Jamnagar carry out a substantial number of functions related to the work connected with DG Shipping and the people of Gujarat need not visit Mumbai for all work connected with DG Shipping.

(e) There is no proposal to bi-furcate the existing office of D.G. Shipping. There are full fledged Mercantile Marine Department offices at Kandla and Jamnagar in Gujarat; at Kolkata and Haldia in West Bengal and at Visakhapatnam in Andhra Pradesh.

Disinvestment of Cochin shipyard

1661. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that Government propose to undertake disinvestment of Cochin Shipyard;

(b) if so, the details in this regard; and

(c) the other undertakings that are proposed to be disinvested under the Ministry?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Yes Sir. However no final decision has been taken about time frame and quantum of disinvestment.

(c) Among the other undertakings under the Ministry, there is a proposal to disinvest Government Equity in Ennore Port Limited. However in this case also no final decision has been taken about time frame and quantum of disinvestment.

Committee on disability

1662. SHRI SYED AZEEZ PASHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has constituted a committee on disabilities to study the needed legislation to help physically challenged people;